

**Statement II**

*Issues on which orders are not necessary*

S. No.	Issues
1	Amendment of Article 311—withdrawal of 2nd Show Cause Notice.
2	Housing and Amenities in Industrial Townships.
3	Anomalous fixation of pay in the revised scale of pay to Steno-Typists.
4	Counting of Special Pay to UDCs in non-Secretariat Offices for fixation of pay on promotion.
5	Grant of incentives to Class IV employees for learning Hindi.
6	Incentive of family planning.
7	Children's Educational Allowance.
8	Allotment of land for construction of offices of Association.
9	Welfare Measures.
10	Casual Labour—Non-observance of the direction of the Chairman of the National Council by P & T Department.

**Growth rate achieved by Consumer electronics sector**

3110. SHRI NEPALDEV BHATTACHARJEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the highest growth rate was achieved by consumer electronics sector, while the lowest was registered in the case of aero-space and defence during 1984-85; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) and (b) Growth in the Defence and Aero-space sector depends on orders placed by Defence and other Ministries. The growth in this sector during 1984 was 18.3 per cent. The higher growth rate in the area of consumer electronics is on account of the wide coverage of network of television transmitters. steps taken by Government in respect of industrial and fiscal policies, rationalisation of these policies, and continued interaction with the industries.

**Welfare of ex-servicemen**

3111. DR. MOHD. HASHIM KIDWAI: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 895 given in the Rajya Sabha on the 31st July, 1985 and state:

(a) what steps have been taken by Government for the welfare of ex-servicemen; and

(b) whether the remaining 29 recommendations of the High Level Committee on Problems of ex-servicemen have been implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) The High Level Committee on problems of ex-servicemen had made 68 recommendations covering all aspect of the welfare and resettlement of the ex-servicemen.

Forty-five recommendations of the High Level Committee have been accepted so far. Two recommendations have been partly accepted and one is likely to be accepted. Two are of a consequential nature linked with other recommendations. The remaining 18 recommendations are under consideration. Implementation of the accepted

recommendations of the Committee is in hand.

### Setting up of atomic power plants in Tamil Nadu

3112. SHRI VALAMPURI JOHN: Will the PRIME MINISTER be pleased to state:

(a) what is the number of atomic power plants to be set up in Tamil Nadu out of the 18 such plants proposed to be set up in the Seventh Five Year Plan period; and

(b) whether there is any proposal to set up an atomic power plant in the coastal belt of Tirunelveli District of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) and (b) Assessment of sites in Tamil Nadu for location of future atomic power plants is included in the Site Selection Committee's report for the Southern Electricity Region. The report of the Committee is under consideration by the Government.

### Supply of anti-Indian material to Indian Pilgrims by Pakistan

3113. SHRI DHULESHWAR MEENA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news item which appeared in the Hindustan Times of 4th December, 1985 under the caption 'Pakistan gave anti-India material';

(b) whether any protest has been lodged with the Pakistan Government for distributing anti-India material to the Indian Pilgrims during their ten days visit to Sikh shrines in Pakistan on the occasion of Guru Nanak's birth-day anniversary;

(c) if so, what was the reaction of that Government thereto; and

(d) if no protest has been lodged, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT):

(a) Yes, Sir.

(b) to (d) The attention of the Pakistan Government has been drawn to the anti-Indian activities of a handful of foreign sikhs during the pilgrimage to Nankana Sahib.

### Installation of telescope at Gurushikar

3114. SHRI DHULESHWAR MEENA: Will the PRIME MINISTER be pleased to state:

(a) the results achieved from the 1.2 metre telescope which was recently installed at Gurushikar near Mt. Abu in Rajasthan and has reportedly begun observations in infra-red astronomy; and

(b) the stage at which the proposal to set up a satellite borne infra-Red (I.R.) payload stands at present and whether it will be located at the above station?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) The work on construction of the Observatory at Gurushikar, Mt. Abu is under progress and the installation of the telescope is expected to be completed by mid-1986.

(b) At present, there is no proposal for a satellite borne infra-red payload. However, a rocket payload is expected to be flown shortly to measure infra-red emission from earth's upper atmosphere at 1.27 microns.